

(To be Published in the Gazette of India Extraordinary Part-II, Section - 3, Sub-Section (ii))

Government of India  
Ministry of Commerce & Industry  
Department of Commerce  
Directorate General of Foreign Trade  
UdyogBhavan  
New Delhi

**Notification No. 18 /2015-2020**  
**New Delhi, Dated: 13<sup>th</sup> July 2020**


**Subject: - Amendment in Export Policy of textile raw material for masks and coveralls**

S.O. (E) In exercise of powers conferred by Section 3 of the Foreign Trade (Development & Regulation) Act, 1992 (No. 22 of 1992), as amended, read with Para 2.01 of the Foreign Trade Policy, 2015-20, the Central Government hereby makes the following amendment in the **Notification No. 52 dated 19.03.2020** amending the Schedule 2 of the ITCHS Export policy related to export of textile raw material for masks and coveralls as per the product description given below:

S.No.	ITCHS Codes	Description	Current Policy	Revised Policy
207 C	560312 560392	Non-woven fabrics for 25-70 GSM	Prohibited	Prohibited
	560311 569313 560314 560391 560393 560394	Non-woven fabrics other than 25-70 GSM (Except Melt-blown category of Non-woven fabric)	Prohibited	Free

**2. Effect of this Notification:**

The Notification No. 52 dated 19.03.2020 is amended to the extent that only non-woven fabric of 25 to 70 GSM and melt blown fabric of any GSM exported against the HS codes specified above is prohibited for export. All other non-woven fabrics with GSM other than 25-70 GSM are freely allowed for exports.

  
13/07/2020  
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(Issued from file No. 01/91/180/21/AM20/EC-E 20261)